

Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021  
Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)  
NCLT order C. P. (LB) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)  
List of creditors as on: 02.06.2026

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by	Whether related party?				
NIL												
	<b>Total</b>		<b>₹ 0</b>	<b>₹ 0.0</b>					<b>0.00%</b>		<b>-</b>	<b>₹ 0.0</b>